

F.No.6/8/2015-BO.II
Ministry of Finance
Department of Financial Services

Jeevan Deep Building, 3rd Floor,
10, Sansad Marg, New Delhi-110 001

Date: 17th November, 2016

INVITATION FOR COMMENTS

Subject: Public Comments on “Banning of Unregulated Deposit Schemes and Protection of Depositors’ Interests Bill, 2016” (Version 2.0)

A copy of the “Banning of Unregulated Deposit Schemes and Protection of Depositors’ Interests Bill, 2015”, along with the Report of the Inter-Ministerial Group (IMG) for identifying gaps in the existing regulatory framework for deposit-taking activities and to suggest administrative/ legislative measures including formulation of a new law to cover all relevant aspects of ‘deposit-taking’, was placed on the website of the Department of Financial Services (DFS) in March, 2016 for eliciting public comments.

2. Based on the comments received and further consultations with the stakeholders, the Draft Bill has been modified.

3. The revised Draft “Banning of Unregulated Deposit Schemes and Protection of Depositors’ Interests Bill, 2016” (Version 2.0), is being uploaded on the website of the Department of Financial Services for public comments. It is requested that comments / inputs/ suggestions on the Draft Bill, may be sent to the Department of Financial Services on or before 17th December, 2016 by email to feedback-banningbill@gov.in

(R.N. Dubey)
Economic Adviser